

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.103

IB-988/ (ND)/2020

IN THE MATTER OF:

Punjab National Bank

Vs.

SSK Trading P. Ltd

...FINANCIAL CREDITOR

... CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 12.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -

For the Respondent :

ORDER

No one is present at the time of virtual hearing in the matter. However, in the interest of justice, post the matter after 4 weeks.

List on 31st August, 2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit